NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1374/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Kohinoor Crane Service

V/s.

Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

35 Nishitha Nambiar

Advocate for operational (reditor

Carposar

I undertake to intimate the debtor company about the next date of hearing and will file Affidavit of Service. Adjourned to 20/11/2017.

C.P. 1374/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. This matter is listed for the first time.
- 3. The Petitioner undertakes to serve notice, intimate the next date to other side and file Affidavit of service.
- 4. Adjourned to **20.11.2017**.

Sd/-

Sd/- *

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017.

м.к. Snrawat Member (Judicial)

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